

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 8054 - JK (LD) of 2025
DATED: - 10 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

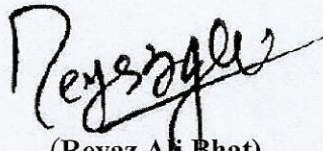
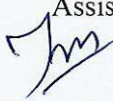
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 10- 07 - 2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer


Annexure to the Government Order No. 8054 - JK(LD) of 2025 dated 10.07.2025.

S No.	Case No.	Filing Year	Title of the case	OIC	Designation
1.	WP(C) No.991 /2025	2025	Puran Chand vs U.T of J&K and ors	Ms. Rupali Vaid.	Excise and Taxation Officer, Jammu South.
2.	WP(C) No. /2025	2025	U.T of J&K and ors vs Mohd Arif	Mr Ankit Gupta.	TPA to Excise Commissioner
3.	R.A No.10 /2025	2025	Charnjeet Ram vs U.T of J&K and ors	Mr Ankit Gupta.	TPA to Excise Commissioner
4.	Civil Suit, No. 1126	2025	Surjeet Singh vs U.Tof J&K	Ms Swait Gupta	Excise and Taxation Officer, Jammu North

Reyazul

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